

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 828 of 2019

IN THE MATTER OF:

SoftwareOne India Private Limited **...Appellant**

Vs

Magnamious Systems Pvt. Ltd. **....Respondent**

Present:

For Appellant:

For Respondent:

ORDER

17.09.2019 Due to paucity of time, the matter could not be taken up. Post the appeal 'For Admission (After Notice)' on **27th September, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Sk